121 Be. rising prices and [7 AUG. 1986] havoc created

not here, he has gone abroad. Why has he gone abroad? He should be here, he has no business to go abroad at this hour of time.

MR. CHAIRMAN: Please sit down. (*Interruptions*). In fact the Railway Minister immediately after making the statement, has gone to the place of accident She will come back. In the meanwhile Government have got some information. (*Interruptions*). You have no right to say which Minister has to answer. It is not proper. It is open to the Government. (*Interruptions*). No, I am not prepared for that, it is not correct.

MR. CHAIRMAN; That proposition is not acceptable. (*Interruptions*) AH of you please sit down. (*Interruptions*)

SHRI ATAL BIHARI VAJPAYEE (Madhya Pradesh): Sir, he is perfectly entitled to make this demand. Shri Madhavrao Scindia should be called back. He has no business to be abroad. Let him discharge his responsibility here.

MR. CHAIRMAN; A very senior and responsible Member, Shri Vajpayee, has made...Will you please hear me? A very senior and very responsible Member who was himself a Minister in * the Government has made a statement that the Minister should be called back. He knows very well that one Minister can substitute for the other in the same Department. Here there is one Mmiste'r of Transport who is in overall charge of the railways and she has made a statement. She has herself gone to the place of occurrence and she is coming back. So there is no point in saying that.

SHRI SURESH KALMADI: Why is Mr. Pilot making the statement. It is a railway accident.

SHRI K. MOHANAN (Kerala): This is not an air crash.

MR. CHAIRMAN: Mr. Pilot will make the statement later. Now Special Mentions:

by Brahmputra river 122 in Assam,

REFERENCE TO THE RISING PRICES AND HAVOC CREATED BY RRAHMPCTRA RIVER IN ASSAM

SHRI NAGEN SAIKIA (Assam): Sir, I want to draw the attention of the House to the price hike which is taking place in our country during these days. We have seen that a lot Of poor people are suffering and the Government is taking no measures to protect those people from their suffering. In my State of Assam, the Brahmputra is playing havoc every year. Poor people are losing their properties and sometimes lives also. Thousands of people are becoming homeless in those parts. At the same time the prices keep on Vising day by day, It is becoming impossible for the poor people even to live hand to mouth. Therefore, I draw the attention of the House to this and request the government to take some appropriate measures, some positive measures to control the prices and thereby save the lives of these poor people bf the country. Thank you:

REFERENCE TO THE AWARD OF S. BASSEIN GAS PLATFORM CONTRACT TO SNAMPROGETTI OF ITALY

SHRI ASHWANI KUMAR (Bihar): Sir, I want to bring to your kind attention and to the attention of this House and the Government the fact about the award of a big contract by the Government to Snamprogetti of Italy. Snamnrogetti which lost to the Spie-Capag-led consortium in the race for the HBJ gas pipeline has been selected for the ward of the \$ 138 million contract for the BPB gas process platform at South Bassein, overruling the calims of Hyundai Heavy Industry Corporation of South Korea, which was the lowest bidder. The Hvundai offer was S 12 million cheaoer than Snam's and its name hart V*»en recommended to the Finance Ministry by the ONGC But the Finance Ministry selected Snam on